GOVERNMENT OF INDIA
MINISTRY OF YOUTH AFFAIRS & SPORTS
(DEPARTMENT OF SPORTS)

RAJYA SABHA
UNSTARRED QUESTION NO. 2236 #
TO BE ANSWERED ON 15.03.2021

Promotion of sports amongst persons with disabilities

2236 # Shri Neeraj Dangi:

Will the Minister of Youth Affairs and Sports be pleased to state:

(a) whether Government is mulling over promoting sports competitions for 'divyang' persons in rural areas;

(b) if so, the details thereof;

(c) if not, the reasons therefor; and

(d) the total funds allocated/ released during the last five years, State/ Union Territory-wise and year-wise?

ANSWER
THE MINISTER OF STATE (INDEPENDENT CHARGE)
FOR YOUTH AFFAIRS & SPORTS
{SHRI KIREN RIJIJU}

(a) to (d) 'Sports' being a State subject, the responsibility of development of sports, including promotion of sports competitions for divyang persons, rests with the State / Union Territory Governments. Central Government supplements their efforts by bridging critical gaps. However, the Union Government has started a Central Sector Scheme, namely, Khelo India Scheme in the year 2016-17 and revamped it further with twelve verticals in 2017-18. Funds are allocated by the Union Government Scheme-wise, not State/Union Territory-wise. Under one of the verticals of the Khelo India Scheme, namely, 'Promotion of sports among persons with disabilities' funds to the tune of ₹ 13.73 crore have been released till date for promotion of sports among disabled sportspersons.

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